

## RAJYA SABHA

*Tuesday, the 21<sup>st</sup> December, 2021/ 30 Agrahayana, 1943 (Saka)*

*The House met at eleven of the clock,*

*MR. CHAIRMAN in the Chair.*

### PAPERS LAID ON THE TABLE

#### **Report and Accounts (2020-21) of NCDC, New Delhi and related papers**

**सहकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):** महोदय, मैं राष्ट्रीय सहकारी विकास निगम अधिनियम, 1962 की धारा 14 की उप धारा (3) और धारा 17 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2020-21.
- (b) Annual Accounts of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5977/17/21]

#### **Notification of the Ministry of Finance**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I lay on the Table, under Section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Notification No. 53/2021-Customs, dated 20th December, 2021 of the Ministry of Finance (Department of Revenue), amending Notification No. 48/2021-Customs, dated 13th October, 2021 of the Ministry of Finance (Department of Revenue) to give effect to the changes in BCD on Refined Palm oil from 21.12.2021 upto 31.03.2022, along with Explanatory Memorandum.

[Placed in Library. See No. LT-5978/17/21]